

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 691
ANSWERED ON 02/12/2024**

STATUS OF PROJECTS UNDER AMRUT 2.0

**691. DR. DINESH SHARMA:
DR. KALPANA SAINI:
SHRI RAMBHAI HARJIBHAI MOKARIYA:
SHRI TEJVEER SINGH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the major measures and schemes undertaken under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0) ;
- (b) the present status of projects under the AMRUT 2.0 scheme and the number of projects that have been completed, the projects that are in progress and the projects for which tenders have been issued; and
- (c) the details of the efforts made by Government regarding financial allocation and its utilization under the AMRUT 2.0 scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October, 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks and Technology Sub-Mission to leverage latest technologies in the field of water are other components of the Mission. The total indicative outlay for AMRUT 2.0 is ₹2,99,000 crore including total Central assistance of ₹76,760 crore for five years.

Under AMRUT 2.0, Central assistance of ₹ 66,750 crore has been allocated for the projects, out of which ₹63,976.77 crore has already been approved to the States/ UTs and an amount of ₹ 11,756.13 crore has been released so far. The States/ UTs have reported utilization of ₹ 6,539.45 crore of central share. Cumulatively, with State's share the total expenditure reported by the States/ UTs is ₹17,089 crore and works worth ₹23,016.30 crore have been physically completed. As reported by States/ UTs on AMRUT 2.0 portal (as on 15.11.2024), tenders have been issued for 5886 projects worth ₹1,15,872.91 crore out of which, contracts have been awarded for 4,916 projects worth ₹85,114.01 crore. Rest of the projects are at various stages of implementation.

The projects taken-up under AMRUT are large infrastructure projects with long gestation periods. AMRUT 2.0 guidelines have specific provisions for formation of State High Powered Steering Committee (SHPS) headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State/ UT level. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department provides technical support to the SHPS in monitoring and supervising the scheme at the State level. Further, an Apex Committee constituted under the ambit of Mission guidelines reviews and monitor the Mission periodically. For assessment and monitoring of work done under AMRUT in the States/ UTs, there is a provision of Independent Review and Monitoring Agencies (IRMAs). Funds are released to the States/ UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/ UTs & their ULBs. There is a dedicated AMRUT 2.0 online portal for tracking the progress and monitoring of projects provided by the States/ UTs.
